

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 82

ANSWERED ON 25.11.2024

LOSS OF LIFE AND PROPERTY DUE TO CYCLONE AND FLOODS IN TAMIL NADU

82. DR. M. THAMBIDURAI

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether Government is aware that various districts of Tamil Nadu suffered huge loss of life and property due to cyclone and floods during the last three years;
- (b) if so, the details thereof, the extent of loss of life and property, year-wise;
- (c) whether Government has allocated funds to the State Government for providing relief to the victims of cyclone and floods;
- (d) if so, the details thereof; and
- (e) whether Government has audited or proposes to audit the funds given to the State Government to ensure that the funds are utilized properly?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) to (e) The district wise data on flood damages is not maintained centrally, however, state wise data on flood damages is compiled by Central Water Commission based on information received from concerned states. As per information provided by Tamil Nadu to Ministry of Home Affairs, the details of damages in wake of hydro-meteorological disasters during the last three years i.e from 2021-2022 to 2023-2024 are at **Annexure-I**.

The primary responsibility for disaster management rests with the State Governments concerned. The Central Government provides requisite logistics and financial support to the efforts of the State Governments. The State Governments provide financial relief to the affected people in the event of 12 notified natural disasters which includes cyclone and flood, from the State Disaster Response Fund (SDRF), already placed at its disposal, in accordance with approved items and norms of Government of India (GOI). However, in the event of disaster of a severe nature, additional financial assistance is extended from the National Disaster Response Fund (NDRF), as per laid down procedure, which includes an assessment based on the visit of an Inter- Ministerial Central Team (IMCT). The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation. The details of the allocation/release of the funds under the SDRF and NDRF during 2021-22 to 2023-24 are at **Annexure-II**.

As per guidelines of SDRF/NDRF, issued by Ministry of Home Affairs, Comptroller and Auditor General of India would cause audit/performa audit of SDRF conducted every year in conformity with approved items & norms in terms of the purposes of the SDRF Guidelines. The State Government shall furnish a copy of the audit report of the Comptroller and Auditor General of India in respect of SDRF to the Ministry of Finance and Ministry of Home Affairs.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (e) OF UNSTARRED QUESTION NO. 82 TO BE ANSWERED IN RAJYA SABHA ON 25.11.2024 REGARDING “LOSS OF LIFE AND PROPERTY DUE TO CYCLONE AND FLOODS IN TAMIL NADU”.

Details of damages as reported by Tamil Nadu due to hydro-meteorological disasters during the years 2021-22 to 2023-2024

S. No.	State	Year											
		2021-22				2022-23				2023-2024			
		Human Lives lost (No.)	Cattle Lost (No.)	Houses/huts damaged (No.)	Cropped Area affected (in lakh ha.	Human Lives lost (No.)	Cattle Lost (No.)	Houses/huts damaged (No.)	Cropped Area affected (in lakh ha.	Human Lives lost (No.)	Cattle Lost (No.)	Houses/huts damaged (No.)	Cropped Area affected (in lakh ha.
1	Tamil Nadu	128	6516	48510	0.83	16	508	435	1.53	160	3039	1606	0.36

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (e) OF UNSTARRED QUESTION NO. 82 TO BE ANSWERED IN RAJYA SABHA ON 25.11.2024 REGARDING “LOSS OF LIFE AND PROPERTY DUE TO CYCLONE AND FLOODS IN TAMIL NADU”.

Statement showing details of allocation and release of funds to Tamil Nadu under State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) during the years 2021-22 to 2023-2024

(Rs.in crore)

S.No	State	Allocation under SDRF including Centre and State share			Centre's Share of SDRF Released			Release from NDRF (For all calamities)		
		2021-22	2022-23	2023-24	2021-22	2022-23	2023-24	2021-22	2022-23	2023-24
1	Tamil Nadu	1088.00	142.40	1200.00	816.00	856.80	900.00	566.36	-	-
